National Company Law Tribunal Allahabad Bench Allahabad

75 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016.

NAME OF THE COMPANY: Shri Satish Kumar Singh.

v/s

M/s Omkashewar Colonisers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. Kartikeya Saran Advocate Respondent Resum

2.

Order dated 09.11.2016

CP No. 75 (ND)/2016 Sh. Satish Kumar Singh Vs.

M/s Omkaleshwar Colonisers Pvt. Ltd. & Ors.

Orders are not prepared due to lack of steno. The matter will be listed whenever the orders are made ready.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.11.2016